



CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH KOLKATA

OA. 350/683/2015

DATE OF ORDER: 23.03.2021

Present: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Ms. Nandita Chatterjee, Administrative Member

DR. JYOTIRMOY KRITANIA

VS

E.S.I.C.



For the Applicant : MR. C. SINHA
For the Respondents : MR. S.C. Prasad

ORDER (Oral)

Per Ms. Bidisha Banerjee, JM:

Learned counsel for applicant produced a letter dated 21.03.2021 written by the applicant of this O.A. whereby he has made a request to his counsel to withdraw the O.A. The same is taken on record.

Accordingly, the O.A. is dismissed as withdrawn.

(Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

mks